

Statement*Demand and Supply position of Cylinders during the last two months*

Name of the Hospital	Month	Demand	Supply
1. Civil Hospital	-	8	8
2. DDU Hospital	-'	1642	1627
3. G.B. Pant Hospital	6/96	2200	2194
	7/96	2300	2085
	8/96	1100	915
4. G.T.B. Hospital	1/7/96	40-50	Normal
	to 31/7/96	20-25	Normal
	1/8/96	-do-	15 Bulk
	to 11/8/96	only.	demand
		not met fully.	with
	12/8/96 to date	-do-	Normal
5. Hindu Rao Hospital	6/96	495	444
	7/96		
6. Kasturba Hospital	6/96	641	571
	7/96		

Pending appeals in the Supreme Court

2935. SHRI R.K. KUMAR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of appeals pending with the Supreme Court of India for more than 5 to 10 years, and 10 to 15 years; and

(b) the break-up of the civil, criminal and other (with specific details of number of appeals involving Income Tax, Sales Tax, Central Excise and Custom Duty) so pending?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): (a) and (b) The information is being collected from the Registry of Supreme Court and will be laid on

Proposal for New Section in Income Tax Act

2936. PROF. NAUNIHAL SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Security and Exchange Board of India has received a proposal for creation of a new section in the Income-Tax Act on the lines of the 401(K) plan existing in the U.S.A.;

(b) if so, the details thereof; and

(c) what action is being taken by Government in this regard?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) and (c) Question does not arise.

Measures to Reform Tax Administration

2937. DR. B.B. DUTTA: Will the Minister of FINANCE be pleased to state:

(a) details of measures taken so far by Government to *reorm* tax administration